

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17737- JK (LD) of 2025

DATED:- 24 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-24.11.2025

No:- LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned.
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Reyaz Ali Bhat
24.11.25

Annexure to the Government Order No. 17737 – JK (LD) of 2025 dated 24.11.2025.

S.No.	Case No.	Filling year	Case type	Title of the case	OIC	Designation
1	T.A No. 1752	2020	Service	Veena Devi	Mohd Syed	DPO Kathua
2	O.A No. 1077	2025	Service	Kanta Kumari	Pankaj Anand	DPO Jammu
3	WPC No.	2025	Service	CDPO Poshan Bishna & Ors. Vs Soma Devi	Tanvi Gupta	CDPO Bishna
4	CCPS No. 530	2021	Service	Manzoor Jabeen	Samer Naik	DPO Baramulla
5	WPC No. 1017	2023	Service	Mymoona Bano & Ors	Yar Ali Khan	DPO Bandipora
6	WPC No. 2880	2025	Service	Rabia Shabnum	Nisar Ahmad	CDPO Marmat
7	WPC No. 2252	2021	Service	Shikha Devi	Shafali Baghat	CDPO Bilawar
8	WPC No. 937	2025	Service	Shabana Kouer	Assrar Bukhari	CDPO Manjakoot
9	WPC No. 2364	2024	Service	Parveen Akhter	Adil Shabir	CDPO Mandi
10	WPC No. 1462	2024	Service	Masrat Naz	Shahzad Ahmad	CDPO Sarankoot
	O.A No. 1776	2025	Service	Parvaiz Akhter	Ab Aziz	CDPO Havali
11	CCPS No. 356	2025	Service	Parvaiz Akhter		CDPO Mander
12	SWP No. 1409	2018	Service	Nirmal Sharma	Sheetal	CDPO Samba

Neeraj *Jm*